

In the Central Administrative Tribunal,

Patna Bench : Patna

Registration No. CCPA-40/96

(Arising out of the OA 251/96)

Date of Order :- 22.8.96

Suryadeo Ram ... Applicant

Versus

Shri Arvind Sharma,
D.R.M., Northern Eastern Railway,
Samastipur ... Respondent

Counsel for the applicant ... None

Counsel for the respondent .. Mr. P.K.Verma

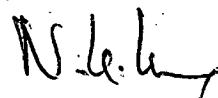
Coram:- Hon'ble Shri N.K.Verma, Member (A)

O R D E R

(Pronounced in open Court on dictation)

Hon'ble Shri N.K.Verma, Member (Administrative):-

It is seen that the applicant has not been representing himself or was not represented on earlier two occasions also. In view thereof, the CCPA is discharged for non-prosecution.


(N.K.Verma
Member (A))

SKS